HCKK VENTURES LIMITED IN TERMS OF REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA

Name of the Registrar to the Offer

a) Date of Opening of the Offer b) Date of Closing of the Offer

Details of Acquisition:

Offer Price (in Rs.)

Number

Number

Number

Number

9. Details

10 Details

Date: 21.12.2022

Place: Mumbai

Date of Completion of Payment of Consideration

and communication of Rejection/Acceptance

Particulars

2. The aggregate number of shares tendered

3. The aggregate number of shares accepted

4. Size of the offer (Number of Equity Shares

5. Shareholding of the Acquirer and PAC

a Share Purchase Agreement ('SPA')

before Public Announcement

 of Equity Share Capital 6. Shares agreed to be acquired by way of

 of Equity Share Capital 7. Shares acquired by way of Open Offer

 of Equity Share Capital Shares acquired after Detailed Public

 of Equity Share Capital Price of the Shares acquired

Pre & Post Offer Shareholding of the

Pre & Post Offer Shareholding of the Public

KUNVARJI

Driven By Knowledge

For and on behalf of the Acquirer and PAC

Post-Offer Shares held by existing

Promoter/Promoter group

under SEBI (SAST) Regulations, 2011.

Offer dispatched on 24/11/2022 and 25/11/2022.

Statement ('DPS')

Acquirer and PAC

multiplied by Offer Price per Equity Share)

Offer details

Sr. No.

(SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011,

AND SUBSEQUENT AMENDMENTS THEREOF,

Regd. Office: 3, Shree Mangal Apartment, Near ABB Circle, Mahatma Nagar Road, Mahatma Nagar, Nashik, Maharashtra-422007 Tel. No. +91-0253-2342646 | Email: info@hckkventures.com | Web: www.hckkventures.com

POST-OFFER ADVERTISEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

Corporate Identification Number: L45100MH1983PLC263361

This Post Offer Advertisement is being issued by Kunvarji Finstock Private Limited ('Manager to the Offer') on behalf Mr. Amit Maheshwari

('Acquirer') and Mr. Kunal Maheshwari ('PAC') in connection with the Open Offer made by Acquirer along with PAC to acquire upto 9,64,600 Equity Shares having a face value of Rs. 10/- each of HCKK Ventures Limited ('Target Company') representing 26.00% of the Equity Share Capital of the Target Company at Rs. 16.08/- (Sixteen Rupees and Eight Paisa) per Equity Share, in compliance with Regulation 18(12) of

Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments

thereof. The Detailed Public Statement ('DPS') with respect to the aforementioned Open Offer was made on September 26, 2022, in

Financial Express (English Daily) (All Edition), Jansatta (Hindi Daily) (All Edition) and Mumbai Lakshadeep (Marathi) (Maharashtra Edition).

Name of the Target Company HCKK Ventures Limited

Mr. Amit Maheshwari

Name of the PAC Mr. Kunal Maheshwari

2. Name of the Acquirer

Name of the Manager to the Offer Kunvarji Finstock Private Limited

Purva Sharegistry (India) Private Limited

Not Applicable as no Shares were tendered in the Open Offer

16.08/- (Sixteen Rupees & Eight Paisa) 16.08/- (Sixteen Rupees & Eight Paisa)

Actuals

Nil

Nil

3,71,148

10.00%

18,66,917

Nil

Nil

Nil

Not Applicable

Post Offer

Post Offer

% of Equity

Share Capital

60.32%

NA

% of Equity

Share Capital

39 68%

Mr. Amit Maheshwari

No. of Shares

22.38.065

NII

No. of Shares

14.71.935

Block B, First Floor, Siddhi Vinayak Towers, Off S. G. Highway Road,

50.32 %

December 02, 2022 (Friday) December 15, 2022 (Thursday)

Proposed in the LoF

9,64,600 Equity Shares

9,64,600 Equity Shares

Rs. 1,55,10,768/- (Rupees One Crore

Fifty-Five Lakh Ten Thousand

Seven Hundred Sixty-Eight Only) 3,71,148

10.00%

18,66,917

50.32 %

9.64.600

26.00%

Nil

Nil

Not Applicable

Pre Offer

% of Equity

Share Capital

10.00%

50.32%

% of Equity

Share Capital

39 68%

KUNVARJI FINSTOCK PRIVATE LIMITED

CIN: U65910GJ1986PTC008979

SEBI Reg. No.: MB/INM000012564 Email Id: niraj.thakkar@kunvarji.com Website: www.kunvarji.com SEBI Reg. No.: MB/INM000012564

Mouje Makarba, Ahmedabad, Gujarat - 380051

Contact Person: Mr. Niraj Thakkar/ Mr. Ronak Dhruve Tel No.: +91 79 6666 9000 | F: +91 79 2970 2196

No. of Shares

3,71,148

18,66,917

No. of Shares

14.71.935

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER AND PAC

A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited.

The Acquirer and PAC accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of